

Status of implementation of recommendations/observations contained in the Twelfth Report of the Department-related Parliamentary Standing Committee on Agriculture

THE MINISTER OF STATE IN THE MINISTRY OF FISHERIES, ANIMAL HUSBANDRY AND DAIRYING; AND THE MINISTER OF STATE IN THE MINISTRY OF INFORMATION AND BROADCASTING (DR. L. MURUGAN): Sir, with your permission, I lay a statement regarding Status of implementation of recommendations/observations contained in the Twelfth Report of the Department-related Parliamentary Standing Committee on Agriculture on Demands for Grants (2020-21) pertaining to the Department of Fisheries, Ministry of Fisheries, Animal Husbandry and Dairying.

STATEMENT REGARDING GOVERNMENT BUSINESS

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS; AND THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI V. MURALEEDHARAN): Mr. Chairman, Sir, with your permission, I rise to announce that Government Business for the week commencing Monday, the 2nd of August, 2021, may consist of:-

1. Consideration of any item of Government Business carried over from today's order paper:- [it contains consideration and passing of the Coconut Development Board (Amendment) Bill, 2021.]
2. Discussion on Statutory Resolution seeking disapproval of the Insolvency and Bankruptcy Code (Amendment) Ordinance, 2021 (No.3 of 2021) Promulgated by the President of India on 4th April, 2021 and consideration and passing of the Insolvency and Bankruptcy Code (Amendment) Bill, 2021, as passed by Lok Sabha.
3. Discussion on Statutory Resolution seeking disapproval of the Commission for Air Quality Management in National Capital Region and Adjoining Areas Ordinance, 2021 (No.4 of 2021) promulgated by the President of India on 13th April, 2021 and consideration and passing of the Commission for Air Quality Management in National Capital Region and Adjoining Areas Bill, 2021, after it is passed by Lok Sabha.